MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 5 Imphal, Friday, April 24, 2026 (Vaisakha 4, 1948)

GOVERNMENT OF MANIPUR
SECRETARIAT: POWER DEPARTMENT

N O T I F I C A T I O N

Imphal, the 20th April, 2026

No. MSPDCL/1/2026-POW-PD: In exercise of the powers conferred by the proviso to sub-regulation (l)(a) of Regulation 45 of the Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023, pertaining to "Approval by the Electrical Inspector and Self-Certification", the Governor of Manipur is pleased to notify as follows:

1) All electrical installations having voltage levels **below and equal to 440V** shall be inspected, tested, and **self-certified** by the owner/consumer/supplier, as applicable.
2) Electrical installations having voltage levels **above 440 V** shall continue to be inspected and tested by the **Electrical Inspector.**

Further, all safety measures and conditions related to electric supply shall be strictly complied with in accordance with the provisions of the *Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023.*

This issues with the approval of the competent authority.

By order and in the name of Governor,

DR. SHAILESH KUMAR CHOURASIA,
Commissioner (Power),
Govt. of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 24-04-2026 16:57:24